

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 400/Confdl./2019
II-3-1/2018

Bilaspur, dated 11/03/2019


Copy of Order/endt no. 1816/119/XXI-B/2019 dated 19.02.2019 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Raipur forwarded to:-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Private Secretary to Registrar (Vigilance/ I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (20) District & Sessions Judge, Bastar (Jagdalpur) for information and necessary action. He is requested to send the handing over charge report of Ku. Priti Pandey to the Registry at the earliest.
- (21) Ku. Priti Pandey, IV Addl. Judge to the Court of I Civil Judge Class-II, Sidhi (M.P.) (Trainee Judge) for information and necessary action.
- (22) Joint Registrar (S. & A. Cell/ C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ D.E./ Judicial/ O/o R.G./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (26) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (27) Deputy Registrar (Accounts & Pay Bill/ Writ/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (28) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (30) Section Officer/In-charge, Accounts/ Budget/ Checker/Juvenile Justice Cell/ O/o R.G./ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Writ/ Vigilance/ I. & E./ Pension/ S. & A. Cell/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


11.3.2019

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

LAW & LEGISLATIVE AFFAIRS DEPARTMENT
MAHANADI BHAWAN, MANTRALAYA,
ATAL NAGAR, RAIPUR (C.G.)

ORDER

Atal Nagar, Raipur, Dated / 02 /2019

No. -----/119/XXI-B/2019, In exercise of the powers conferred under clause (7) of Rule 8 of Chhattisgarh Civil Services (General Conditions of Service) Rules, 1961 and Rule 12-A of Chhattisgarh Government Servants (Temporary and Quasi Permanent Service) Rules, 1960, the State Government on recommendation of the High Court of Chhattisgarh, Bilaspur hereby accepts the resignation of Ku. Priti Pandey, Civil Judge (Entry Level) Posted as 1st Addl. Judge to the court of I Civil Judge Class-II, Jagdalpur (C.G.) , with effect from 1st January, 2019 .

② R. (Confid.)

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Reg
6/8/19

THE HIGH COURT OF CHHATTISGARH
BILASPUR (C.G.)
06 MAR 2019
55866
Received Clerk

**By order and in the name of the
Governor of Chhattisgarh,**

(Ravishankar Sharma)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Atal Nagar, Raipur Dated /02/2019

19 FEB 2019

Endt.no No. 1816 -----/119/XXI-B/2019

Copy Forwarded to,

- ✓ 1. Registrar General , High Court of Chhattisgarh , Bilaspur with refefence to Memo No. 02/ II-3-1 /2019 /Confdl./2019 Bilaspur , Dated 02-01-2019
 2. Accountant General , Chhattisgarh, Raipur (C.G.),
 3. Ku. Priti Panday, 1st Addl. Judge to the court of I Civil Judge Class-II, Jagdalpur (C.G.),
 4. Private Secretary to Hon'ble Law Minister for Perusal of Hon'ble Law Minister,
 5. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Raipur for perusal,
 6. Deputy Director, Government Regional press, in front of Indravati Bhawan, Atal Nagar, Raipur, C.G. for publication in Gazette (Extra Ordinary),
- for information and necessary action.

15.2.19

*(Maneesh Kumar Thakur)

Additional Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department